

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MUDHAI DAIRY PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	MUDHAI DAIRY PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	18-09-2008
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01212PN2008PTC132796
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Gat No. 544, Narayanwadi, Chandoli Road At Post Narayanwadi, Taluka Karad Satara MH 415539 IN
6.	Date of closure of Insolvency Resolution Process	05-10-2023
7.	Liquidation commencement date of corporate debtor	08-12-2023
8.	Name and registration number of the insolvency professional acting as liquidator	DINESH GOPAL MUNDADA Registration No: IBBI/IPA-001/IP-P00286/2017-18/10530
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 403, Fortune House, Baner-Pashan Link Road, Baner, Pune-411045 Email : mundada2007@gmail.com Mobile No: +919833866332
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 403, Fortune House, Baner-Pashan Link Road, Baner, Pune-411045 Email : cirp.mudhaidairy@gmail.com Mobile No: +919833866332
11.	Last date for submission of claims	07-01-2024

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Mudhai Dairy Private Limited 08th December 2023 The stakeholders of Mudhai Dairy Private Limited are hereby called upon to submit their Claims with proof on or before 7th January 2024 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 12/12/2023
Place: Pune

Sd/-
Dinesh Gopal Mundada
(Liquidator)
IBBI/IPA-001/IP-P00286/2017-18/10530